Date	Office Report	. Orders
		5. 5.10.1993
		CCP 321/93 in S. K. Sharda vs. OA 2456/91 Surender Singh, Secretary M/o Industry
		Present: Shri A. K. Behra, counsel for the petitioner.
•		Shri P. P. Khurana, counsel for the respondent.
Albert de de marche de la marche		CCP 321/93 is dismissed as withdrawn  Addige  (S. R. Adige)  Member (A)  (V. S. Malimath)  Chairman
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